

Annexure 4													
Name of the Corporate Debtor:Gran Electronics Private Limited; Date of Commencement of Liquidation: 12th February, 2021; List of Stakeholders as on date: 3rd March, 2025; Name of IP: Ms. Jovita Reema Mathias; Process Number: 1; Last 5 digits of registration number: 10941													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in Rs.)													
Sr. No.	Name of creditor	Details of claim received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in SCC					
1	Universal Digital Connect Limited	08.03.2021	9,46,60,706.00	9,46,60,706	Unsecured	0	No	3.13	0	0	0	0	No
2	Hindustan Oil Ventures Limited	12.03.2021	3,06,21,069.00	3,06,21,069	Unsecured	0	No	1.01	0	0	0	0	No
	Total		12,52,81,775.00	12,52,81,775.00				4.14					